

such specific suggestion has been received.

(b) Does not arise.

(c) and (d) The Group of Secretaries under the Chairmanship of Secretary (Planning) submitted a report on policy outline for reduction in the imports of capital goods by the Public Sector Projects. The main thrust of recommendations is better utilisation of the capacity of the public sector capital goods manufacturers through a longer term and sustained approach towards technology upgradation, strengthening of the capabilities of the public sector capital goods manufacturers and developing effective linkage with the user sectors. The Government have broadly accepted the recommendations and have directed the concerned Ministries to take necessary action.

Purchase of sub-standard medicines by DESU

2644. SHRI ASHWANI KUMAR : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that some Members of Parliament have demanded an enquiry in the matter of involvement of General Manager of Delhi Electric Supply Undertaking alongwith the Chief Medical Officer in the purchase of Sub-standard medicine;

(b) whether it is also a fact that such complaints have revealed that the undue favours by General Manager of DESU towards the Chief Medical officer has caused loss worth lakhs of rupees to DESU;

(c) if so, whether Government have ordered an enquiry against the General Manager to probe into the misuse of public money; and

(d) if so, what are the details in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI) : (a) Yes, Sir.

(b) According to DESU, no undue favour has been shown to the Chief Medical Officer and as such the question of any financial loss to DESU does not arise.

(c) and (d) Do not arise in view of answer to (b) above.

Manufacture of cement at subsidised cost

2645. SHRI TALARI MANOHAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the cost incurred in transporting raw materials for the manufacture of cement will be subsidised by the Central Government;

(b) if so, by when it was decided by the Government;

(c) what is the amount earmarked for this purpose; and

(d) how many cement manufacturers from Andhra Pradesh will be benefited by this programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) No, Sir. There is no scheme specifically for giving subsidy on transport of raw material to the cement industry. However, under the Central Transport Subsidy Scheme, 1971, the cement units like other industrial units, set up in hilly and remote areas such as Jammu and Kashmir, Himachal Pradesh, North Eastern region etc. are entitled to transport subsidy on the transport cost incurred on the movement of raw materials and finished goods to and from certain selected rail heads/ports upto the location of the industrial units and vice-versa.

(c) and (d) Do not arise.